15 -ാം കേരള നിയമസഭ

4 -ാം സമ്മേളനം

നക്ഷത്രചിഹ്നമിട്ട ചോദ്യം നം. 168

<u>16-03-2022 - ൽ മറുപടിയ്ക്</u>

<u>ഇ.എസ്.എ. പരിധിയിലെ മാറ്റം</u>

ചോദ്യം ഡോ. എൻ. ജയരാജ്, ശ്രീ. സെബാസ്റ്റ്യൻ കുളത്തുങ്കൽ, ശ്രീ. ജോബ് മൈക്കിൾ, ശ്രീ പ്രമോദ് നാരായൺ		ഉത്തരം null (മുഖ്യമന്ത്രി)	
(ബി)	ഇ.എസ്.എ. പരിധിയിൽ മാറ്റം വരുത്തിക്കൊണ്ടുള്ള കേന്ദ്ര സർക്കാരിന്റെ കരട് വിജ്ഞാനപത്തിന്റെ കാലാവധി എന്നുവരെയാണെന്ന് അറിയിക്കുമോ;	(ബി) കാലാവധി 2022 ജൂൺ 30 വരെ ദീർഘിപ്പിച്ചിട്ടുണ്ട്.	
(സി)	2018 -ലെ ദേശീയ ഹരിത ട്രിബ്യൂണൽ വിധി നിലനിൽക്കേ ഇ.എസ്.എ. പരിധിയിൽ മാറ്റം വരുത്തുന്നതിന് എന്തൊക്കെ നടപടികളാണ് സ്വീകരിച്ചിട്ടുള്ളതെന്ന് വിശദമാക്കാമോ;	(സി) ദേശീയ ഹരിത ട്രിബ്യൂണലിന്റെ OA 26/12 ലെ 24- 06-2018 - ലെ ഉത്തരവിന്റെ അടിസ്ഥാനത്തിൽ ഇ.എസ്.എ പരിധിയിൽ മാറ്റം വരുത്തുന്നത് സംബന്ധിച്ച് നടപടികൾ സ്വീകരിച്ചിട്ടില്ല. എന്നാര കേരള സർക്കാർ അംഗീകരിച്ച പ്രോപ്പോസൽ കേര്ര പരിസ്ഥിതി, വനം, കാലാവസ്ഥാ വ്യതിയാന മന്ത്രാലയത്തിന് സമർപ്പിച്ചിട്ടുണ്ട്.	
(ഡി)	നോൺ കോർ ആയി പരിഗണിച്ച് ഇളവുകൾ നൽകാൻ ഉദ്ദേശിക്കുന്ന പ്രദേശങ്ങളുടെ വിശദാംശം ലഭ്യമാക്കാമോ?	(ഡി) കേന്ദ്ര പരിസ്ഥിതി വനം കാലാവസ്ഥാ വ്യതിയാന വകുപ്പ് മന്ത്രി 04-12-2021 ൽ ഇ.എസ്.എ സംബന്ധിച്ച ഒരു യോഗം വിളിച്ചു ചേർത്തിരുന്നു. പ്രസ്തുത യോഗത്തിൽ സംസ്ഥാന സർക്കാർ കേന്ദ്ര സർക്കാരിന് സമർപ്പിച്ച പ്രൊപ്പോസൽ പരിഗണിച്ച 8656.46 ച.കി.മീ പ്രദേശം 'Core' ആയും 1337.24 ച.കി.മീ പ്രദേശം 'Non Core' ആയും നിശ്ചയിച്ച് വിജ്ഞാപനം ചെയ്യുന്നത് സംബന്ധിച്ച് കേന്ദ്ര പരിസ്ഥിതി, വനം, കാലാവസ്ഥാ വ്യതിയാന വകുഹ സെക്രട്ടറി ആരായുകയുണ്ടായി. 9993.7 ച.കി.മീ പ്രദേശത്തിന്റെ വിശദാംശങ്ങൾ തയ്യാറാക്കി സമർപ്പിക്കുന്നതിനും അഭ്യർത്ഥിച്ചിരുന്നു. എന്നാൽ സംസ്ഥാന സർക്കാർ 'Non Core'	

ഒഴിവാക്കണമെന്ന് മുൻ നിലപാട് ആവർത്തിച്ച്
കേന്ദ്ര മന്ത്രാലയത്തിന് കത്തയച്ചിട്ടുണ്ട്
(അനബന്ധം- 1). 'Non Core' ആയി
നിശ്ചയിക്കാവുന്ന പ്രദേശങ്ങളുടെ വിശദാംശം കേന്ദ്ര
സർക്കാരിൽ നിന്നും ലഭ്യമായിട്ടില്ല.

സെക്ഷൻ ഓഫീസർ



GOVERNMENT OF KERALA Environment (A) Department

No.A2/271/2017/Envt

Thiruvananthapuram Dated:02/02/2022

From

Chief Secretary

To

The Secretary, Ministry of Environment, Forest & Climate change, Indira Paryavaran Bhavan, Government of India, New Delhi - 110003.

Sir.

Sub: Environment Department - Ecologically Sensitive Area (ESA) in Western Ghats- Draft Notification - Reg.

Ref: 1) Draft Notification No. S.O.5135(E) dated 3rd October, 2018 issued by the Ministry of Environment, Forest & Climate Change (MoEF&CC), Government of India.

2) OM No.1-4/2012-RE(Pt.), dated 20th December 2013 of

MoEF&CC.

3) Letter No.271/A2/2017/Envt dated 16-06-2018 of Government of Kerala.

The Ministry, vide OM No.1-4/2012-RE(Pt), dated 20th December 2013, had sought suggestions from the State Governments on modifications in the boundary of the Ecologically Sensitive Area (ESA) as identified by the High Level Working Group. It was informed that the Final Notification will be issued after the boundary of ESA has been fine -tuned after receiving inputs from the Stakeholders/ State Governments.

Government of Kerala has accordingly undertaken the the exercise of demarcating Ecologically Sensitive Area in the State by physical verification after setting up of a 3 member Expert Committee. The Government had also set up Panchayat Level Committees in 123 villages falling within Ecologically Sensitive Area based for undertaking field verification and interacting with stakeholders. The Expert Committee and the Panchayat Level Committees have recommended the exclusion of cultural landscape (agricultural areas, orchards, horticultural plots, plantation, and residential areas) from Ecologically Sensitive Area as identified by the High - Level Working Group and recommended an area of 9993.7 sq.km in villages.

Ministry of Environment, Forest & Climate Change published the First draft ESA Notification on10-03-2014 in which Kerala's total ESA area was 9993.7 sq.km, with 9107 sq.km of forest area and 886.7 sq km of non-forest area.

The State has been taking a consistent stand that ESA in the Western Ghats portion of the state shall be restricted only to Reserve forests, Protected Areas, and World Heritage Sites and exclude the inhabited areas, plantations, water bodies, rocky out crops etc. Accordingly Government of Kerala has prepared and submitted a geo co-ordinated map of the proposed ESA in the State having an area of 8656.46 sq.km in 92 villages, vide letter refereed as 3rd above.

In the meeting of the Ministry of Western Ghats states convened on 4th December 2021 by the Hon'ble Union Minister, the Finance Minister, Government of Kerala has reaffirmed the State's position that ESA should be limited to 8656.46 sq.km. Accordingly it is requested that the notification may exclude the non-core area and limited to the core area only.

Government have already forwarded the geo coordinated map of ESA which was approved by the cabinet. I, therefore request you to consider the remarks and recommendations of the State Government, while finalizing the draft notification of Government of India.

Yours faithfully,

DR. V P JOY CHIEF SECRETARY